मानव संसाधन विकास मंत्रालव (युवा कार्यक्रम और खेल विभाग) में राज्य मंत्री (श्री मुकुल वासनिक): (क) 1992-93 से 1994-95 के दौरान गुजरात राज्य में इंडोर स्टेडियम बनाने के लिए वित्तीय सहायता हेतु गुजरात सरकार से कोई प्रस्ताव प्राप्त नहीं हुआ है।

- (ख) प्रश्न नहीं उठता।
- (ग) राज्य सरकारों को वर्ष-वार कोई राशि आवंटित नहीं की जाती। खेलों की बुनियादी सुविधाओं के निर्माण के लिए अनुदान की योजना के तहत व्यवहार्य प्रस्ताव प्राप्त होने पर मामले-वार वित्तीय सहायता दी जाती है।

#### Illegal Antiques Trade

2514. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the attention of Government has been drawn to a news paper report which appeared in the 'Hindustan Times' dated 19th July, 1994 under the caption "Smugglers, artists link in antiques trade", that antiques are exported illegally to the tune of 500 crores and it has not been detected so far;
- (b) whether the involvement of artists in this trade is very much; and
- (c) if so, what action Government propose to take for preserving antique items in the country?

THE DEPUTY MINISTER FOR EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI. SELJA): (a) Yes, Sir.

- (b) No, Sir. Government is not aware of any such involvement.
  - (c) Does not arise.

# Grants to Academies in Maharashtra

2515. SHRI GOVINDRAO ADIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the Academies, Councils

etc. in Maharashtra for which proposals have been submitted by the State Department of Culture to the Central Government for sanction of grants together with the amount of such grants sought therein and the date when these proposals were received;

- (b) whether the grants have since been sanctioned; and
- (c) if not, the reasons therefor and by when these grants are likely to be sanctioned?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The Central Government in the Department of Culture does not give grants to any Academies/Councils of State Governments.

(b) and (c) Do not arise.

### Navodaya Vidyalaya in the Country

2516. SHRI O.P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether under the Seventh Five Year Plan period one Navodaya Vidyalaya was to be opened in each of the districts in the country:
- (b) if so, whether all the districts in the country have been provided with such schools:
- (c) if not, the details thereof and reasons for not achieving the targets fixed in the Seventh Plan:
- (d) by when such schools will be established in all the districts; and
- (e) what criteria has been fixed for admission in these schools and whether the criteria is being maintained?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Yes, Sir

- (b) and (c) No, Sir. So far, 355 Navodaya Vidyalayas have been sanctioned. Opening of new Navodaya Vidyalayas is limited by availability of funds and suitable proposals from the State Govts. inter-alia providing suitable land free of cost and temporary accommodation to run the Vidyalayas till the "Navodaya Vidyalaya Samiti constructs its own buildings. The State Governments of Tamil Nadu and West Bengal have not yet accepted the scheme of Navodaya Vidyalayas. Also the Government of Assam had accepted the scheme only in 1992-93. Within these limitations, the Samiti has been trying to provide a Navodaya Vidyalaya to every district at the earliest.
- (d) The Government has approved the opening of one Navodaya Vidyalaya on an average in each of the districts in the country with a physical target of 50 per year during the first three years of the VIIIth Plan Period.
- (e) Admission in Navodaya Vidyalayas takes place in Class VI on the basis of a Selection Test designed and conducted by the National Council of Educational Research and Training. The test is of non-verbal nature, classneutral. This admission criterian is being followed right from the inception of the scheme.

### Implementation of Yashpal Committee Report

- 2517. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government propose to implement the recommendations of the Yashpal Committee Report;
- (b) if so, the view of State Governments in this regard;
- (c) whether the Union Government has decided to fund State Governments to implement the recommendations; and
- (d) if so, by when the recommendations are likely to be implemented in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) and (b) In the 50th meeting of the Central Advisory Board of Education held on 2.3.94, State Governments expressed their broad agreement with the recommendations of Yash Pal Committee. The consensus of such views was identified and the course of action to be adopted by the State Governments suggested to them. Implementation in the school system directly under the control of the Union Government will be ensured by the Central Organisations. Since most of the schools of the country are under the control of the State Governments, the major part of implementation of the recommendations rests with the State Governments.

(c) and (d). Implementation of the recommendations by the State Governments is a part of their on-going programme of development of school education.

# Trust for Roerichs paintings and art collections

2518. SHRI INDER KUMAR GUJRAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is planning to set up an International Trust to take care of Roerich's paintings and art collections;
- (b) whether the feasibility of setting up such a trust was discussed during Prime Minister's recent visit to Moscow; and
- (c) whether Government's attention has been drawn to the fact that some of the valuable properties of the Roerichs were stolen and have been recovered in Bangalore?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) An International Roerich Memorial Trust at Naggar, Kullu, has already been set up in April, 93. The Government of Karnataka has proposed to set up another Trust at Bangalore.

- (b) No. Sir.
- (c) Yes, Sir.